

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/64/2017

NAME OF THE PETITIONER

: MATHEW M. MATHEW & 1 ORS

NAME OF THE RESPONDENTS

: DUROFLEX PRIVATE LTD & 10 ORS

SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

For Rabul Universioner

STANLES KUNKIDDARD. RECPONDENT NIG.

ORDER

Representing Counsel for the petitioner present. Respondent No.6 present in person. Petitioner counsel is directed to send fresh notice to other respondents and file an affidavit of proof of sending the same to all. Put up on 23.01.2018.

- sd -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

- sed -(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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